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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 357/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES: SBJ Projects Pvt.Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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|--|--------------------|-----------|---|
| 1. | Mr. Cyrus Adhesia | Counsel | |
| 2. | Mr. Vinod Kothari | Partner |  |
| 3. | Mr. Puize Merchant | Associate | |
| i/b Apex law partners
for Petitioners | | | |

- | | | | |
|---|--------------------|---------|---|
| 1. | MR. SHYAM KAPADIA, | COUNSEL | |
| 2. | MS. SMRUTI KANADE, | ADV. |  |
| i/b NEQANDHI, SHAH & HIMAYATULLAH
FOR RESPONDENT | | | |

ORDER

TCP No. 357/I&BP/NCLT/MB/MAH/2017

Part heard. List this matter on 24.07.2017 for further hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)